# CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU



### Hearing through video conferencing

#### T.A./61/9339/2020

This the 30<sup>th</sup> day of December, 2020

#### **HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

S/c	zaz Hussain, age 44 years, o Late Sayad Mushtaq Ali, o Bhatindi, Jammu.	Applicant
(Advocate: Mr. Raghu Mehta)		
Versus		
Th	ate of Jammu & Kashmir, nrough Secretary PDD, vil Secretariat, Srinagar.	
2. Co	ommissioner PDD Srinagar/Jammu.	
(Advocat	te:- Mr. Sudesh Magotra, DAG)	Respondents

#### ORDER [ORAL]

## Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -

Learned counsel for the applicant submits that the case has become infructuous.

2. In view of the submissions made by the learned counsel for the applicant, the TA is dismissed as become infructuous. No costs.

(RAKESH SAGAR JAIN) MEMBER (J)

Ak/-